

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 3447
To Be Answered On- 20/03/2025

IMPLEMENTATION OF FRA IN TELANGANA

3447. Shri Vamsi Krishna Gaddam:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of applications received for land titles under the Forest Rights Act (FRA), 2006 during the last five years, State-wise, specifically in Telangana, along with the status of their processing;
- (b) whether the Union Government has received any proposals or requests from the State Government of Telangana for expediting the resolution of podu land disputes and land title distribution in Chennur;
- (c) if so, the details thereof including the dates of such requests and the action taken thereon;
- (d) the details of the funds allocated and disbursed to Telangana for the implementation of the Forest Rights Act (FRA) during the last five years; and
- (e) the timeline set by the Government for resolving all pending podu land disputes in Telangana and the reasons for delays, if any?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGA DAS UIKEY)

(a): As per the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Rules made thereunder, State Governments are responsible for implementation of various provisions of the Act while the Ministry of Tribal Affairs seeks Monthly Progress Report from the States / UTs. FRA is being implemented in 20 States (including Telangana) and 1 UT.

As reported by States/UTs, cumulatively across the country till 28th February, 2025, a total of 51,04,904 claims filed at Gram Sabha Level comprising 48,99,903 individual and 2,05,001 community claims and a total of 25,03,453 titles have been distributed, comprising 23,85,334 individual and 1,18,119 community titles. The state wise details (including Telangana) are enclosed at **Annexure I**. The details of number of claims filed at Gram Sabha (individual and community), the number of claims accepted (Titles distributed), state wise for more than last five years, are available at this Ministry's website- on FRA- Monthly Progress Report- <https://tribal.nic.in/FRA.aspx>.

(b), (c) & (e): Since implementation of the Act is the prerogative of the State Government, this Ministry has not received any proposal or request from any State including Telangana for land

distribution. With regard to podu land disputes, State Government of Telangana has informed that there are no Podu land disputes.

(d): The details of approved activities along with approved funds for implementation of Forest Rights Act, 2006 for the State of Telangana under the scheme of ‘Support to TRIs’ of Ministry of Tribal Affairs are at **Annexure II**. Further, Government of India in the current year has launched the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA). The Abhiyan envisions saturation of critical gaps in social infrastructure, health, education, livelihood, through 25 interventions implemented by 17-line ministries of Govt. of India by convergence and outreach; and ensures holistic and sustainable development of tribal areas and communities. One of the interventions is related to comprehensive implementation of FRA and under this intervention, all States including Telangana inter alia are to be supported with financial assistance for setting up of FRA cells and also digitalisation of data and claim process.

Annexure-I

Annexure I referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3447 regarding “Implementation of FRA in Telangana” asked by Shri Vamsi Krishna Gaddam

State wise details of claims filed and titles distributed, as per information received from States/ UT upto 28.02.2025:

S. No .	States	No. of Claims filed			No. of Titles Distributed		
		Individu al	Commun ity	Total	Individu al	Communi ty	Total
1	Andhra Pra desh	285,087	3,294	288,381	226,651	1,822	228,473
2	Assam	148,965	6,046	155,011	57,325	1,477	58,802
3	Bihar	4,696	0	4,696	191	0	191
4	Chhattisgar h	888,028	53,949	941,977	478,563	49,270	527,833
5	Goa	9,757	379	10,136	856	15	871
6	Gujarat	182,869	7,187	190,056	98,289	4,791	103,080
7	Himachal P radesh	4,880	539	5,419	513	146	659
8	Jharkhand	107,032	3,724	110,756	59,866	2,104	61,970
9	Karnataka	288,549	5,940	294,489	14,981	1,345	16,326
10	Kerala	44,455	991	45,446	29,139	261	29,400
11	Madhya Pr adesh	585,326	42,187	627,513	266,901	27,976	294,877
12	Maharashtr a	397,897	11,259	409,156	199,667	8,668	208,335
13	Odisha	691,948	31,893	723,841	461,475	8,634	470,109
14	Rajasthan	113,162	5,213	118,375	49,215	2,551	51,766
15	Tamil Nadu	33,119	1,548	34,667	15,442	1,066	16,508
16	Telangan a	651,822	3,427	655,24 9	230,735	721	231,456
17	Tripura	200,557	164	200,721	127,931	101	128,032
18	Uttar Prade sh	92,972	1,194	94,166	22,537	893	23,430
19	Uttarakhan d	3,587	3,091	6,678	184	1	185
20	West Beng al	131,962	10,119	142,081	44,444	686	45,130
21	Jammu & Kashmir	33,233	12,857	46,090	429	5,591	6,020
TOTAL		4,899,90 3	205,001	5,104,9 04	2,385,33 4	118,119	2,503,45 3

Annexure II

Annexure II referred to in reply to part (d) of Lok Sabha Unstarred Question No. 3447 regarding “Implementation of FRA in Telangana” asked by Shri Vamsi Krishna Gaddam

List of approved activities along with approved funds for implementation of Forest Rights Act, 2006 for the State of Telangana under the scheme of ‘Support to TRIs’

SI No.	Year	Activity	Amount Approved (Rs. in lakh)	Remarks of APEX Committee
1.	2024-25	Making revised edition of Training modules on Tribal Status verification, RoFR, LTR, PESA and STSDF	5.00	Approved @ 1 lakh for 5 domains.
2.	2023-24	Evaluation of Rythubandhu Scheme extended to RoFR lands	5.00	Approved. Ways to improve agricultural productivity of FRA lands should be provided.
3.	2023-24	CFR training at cluster level	20.00	Approved. Value addition should be aimed at marketing linkage should be explored through the programme.
4.	2023-24	Training to DTDOs and FROs on Rythubandhu- RoFR portal of GoT and FRA portal of GoI	3.00	Approved.
5.	2021-22	Capacity building to the field functionaries on LTR, RoFR and issuance of community certificate to STs-Virtual mode.	2.00	Approved.
6.	2020-21	Community resources mapping under FRA	12.00	The documentation will be uploaded on document repository.
7.	2020-21	Training on polygon mapping of RoFR Individual and community claims and taking up of activities in convergence with line departments.	48.00	Approved TRI Telangana to discuss project with FRA division of MoTA and to share the best practices with other TRIs.
